

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P No.342/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02nd November 2017, 10.30 A.M

Name of the Company		Paradeep Phosphate Ltd -Vs- State of Odisha & Ors.	
Under Section		434(D)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. AMARNATH SEN PETITIONER.

2. BIBEKANANDA MOHANTI PETITIONER.

ORDER

Ld. Counsel for the petitioner are present. No one is present from the respondent's side.

Petitioner has filed the petition u/s. 434(d) of the Companies Act, 2013.

List the matter on 27/11/2017.

Jd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)